

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH : NEW DELHI



O.A.2495/93

New Delhi this the 3rd day of December, 1993.

HON'BLE MR J.P. SHARMA, MEMBER (J)

HON'BLE MR B.K. SINGH, MEMBER (A)

Shri Sukhdev Singh Karkhal,  
Senior Personnel Officer (Legal)  
Northern Railway,  
Baroda House,  
New Delhi

...Applicant

(By advocate Shri B.S. Mainee)

Versus

Union of India : through

1. The Secretary,  
Ministry of Personnel  
(Public Grievances & Pension) I  
North Block, New Delhi.

2. The Secretary,  
Union Public Service Commission,  
Dholpur House,  
New Delhi.

3. The Secretary,  
Ministry of Home Affairs,  
Government of India,  
North Block, New Delhi.

4. The Secretary,  
Railway Board,  
Ministry of Railways,  
Rail Bhavan, New Delhi.

... Respondents

ORDER (ORAL)

(By Hon'ble Shri J.P. Sharma, Member (J) )

The applicant in this application has assailed the Order dt 22.10.93 passed by UPSC New Delhi. The applicant has prayed for the grant of the relief that the Impugned Order be quashed and also Proviso (b) to Rule 4 of the Civil Services Examination with the direction to the respondents to treat the applicant at par with the petitioners in CWP 650/91 and 537 of 91 in the Supreme Court and allow the applicant to appear in

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(Signature)

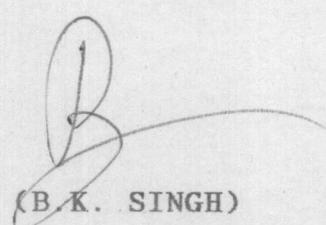
the Civil Services (Main) Examination 1993

without resigning from the Group A post which the applicant is holding.

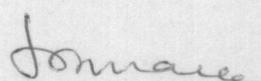
2. We heard this matter yesterday also and was adjourned for today. Today, the learned counsel for the applicant gave statement at the bar that he is not pressing relief prayed for and is withdrawing the application. The O.A.2495/93 is dismissed as withdrawn and no liberty is granted.

3. The learned counsel at this stage stated that he may be permitted to assail the Impugned Order on the othercause of action-grounds not taken up in this Original Application.

In view of above, the Original Application is dismissed as withdrawn with liberty to the applicant to assail the Impugned Order on any of the grounds other than taken in this application.

  
(B.K. SINGH)

MEMBER (A)

  
(J.P. SHARMA)

MEMBER (J)